

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00106/2019

IN

ORIGINAL APPLICATION NO.170/00739/2019

DATED THIS THE 2nd DAY OF MARCH 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Sri. Prashant Venkatesh Avarsekar
S/o. Venkatesh
Aged about 46 years
Working as Master Grade-II (Boat Crew)
Karnataka Naval Area
Naval Base Karwar-581 308.
Residing at: H.No.1866/K-10
“Baba Nivas”
Viveknanda Nagar
Kodibag, Karwar-581 303.

....Applicant

(By Advocate Shri K.Hanifa)

Vs.

1. Head Quarters
Western Naval Command
Ballard Pier, Near Tiger Gate
Mumbai-400 023.
2. The Flag Officer Commanding
HQ (for CSO P&A)
Karnataka Naval Area
Naval Base Karwar-581 308.
3. The Commodore Supt.
Naval Shift Repair yard
Karwar-581 308.
4. The Flag Officer
Commanding in Chief for (CPO)

HQ Western Naval Command
Ballard Pier, Near Tiger gate
Mumbai-400 023.

5. Union of India
Rep. by Secretary
Ministry of Defence(Navy)
Govt. of Main
New Delhi-110 001.Respondents

(By Advocate Sri K.Gajendra Vasu, Senior Panel Counsel)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

The present Review application has been filed by the original applicant for recalling the order dated 27.11.2019 passed by this Tribunal in Original Application No.739/2019.

2. Review application is allowed for the reasons stated therein.
3. Accordingly, the order dated 27.11.2019 is recalled and the Original Application is restored at its original.

(RAKESH KUMAR GUPTA)
MEMBER (A)

bk

(SURESH KUMAR MONGA)
MEMBER (J)